



NOTIFICATION No. 46 / 2018

The Government in G.O.Ms.No.297, Home (Cts-III) Department, dated 05.04.2017 have issued orders sanctioning the constitution of 48 new Courts (various cadres) at various places of Tamil Nadu, including Additional District Court at Tiruvannamalai in the cadre of District Judge.

Tmt. M.Sumathi Sai Priya, Additional District Judge, Pudukkottai is transferred and posted as Additional District Judge, Tiruvannamalai in Tiruvannamalai District in the said newly sanctioned Court.

HIGH COURT, MADRAS. -
DATED: 22.03.2018.

R. S. M. 22/03/2018
REGISTRAR GENERAL

To

1. Tmt. M.Sumathi Sai Priya, Additional District Judge, Pudukkottai.
2. The Additional District Judge, Pudukkottai
3. The Principal District Judge, Pudukkottai.
4. The District Judge, Tiruvannamalai.
5. The Chief Judicial Magistrate, Pudukkottai / Tiruvannamalai
6. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
7. The Treasury Officer, District Treasury, Pudukkottai / Tiruvannamalai.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.

11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar -cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
33. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.

R.O.C.No.13922-A/2018-B2



OFFICIAL MEMORANDUM

Sub: Courts and Judges – Tmt. M.Sumathi Sai Priya, Additional District Judge, Pudukkottai - transferred and posted as Additional District Judge, Tiruvannamalai in the newly sanctioned Court - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 46 / 2018 dated : 22.03.2018.

.....

Tmt. M.Sumathi Sai Priya, Additional District Judge, Pudukkottai, who has been transferred and posted as Additional District Judge, Tiruvannamalai in the newly sanctioned Court vide High Court's Notification cited above, is required to handover charge of her post to the Sessions Judge, Mahila Court, Pudukkottai, on 23.03.2018 A.N. and assume charge of the post of Additional District Judge, Tiruvannamalai, on 25.03.2018 F.N. (Sunday), without fail.

As the inauguration of the Court of Additional District Judge, Tiruvannamalai, is to be held on 25.03.2018 F.N., Tmt. M.Sumathi Sai Priya, is required to report to the District Judge, Tiruvannamalai on 24.03.2018 A.N., without fail, in connection with inauguration of the said newly sanctioned Court.

The Sessions Judge, Mahila Court, Pudukkottai, is required to hold full additional charge of the post of Additional District Judge, Pudukkottai, until further orders.

HIGH COURT, MADRAS.
DATED: 22.03.2018.

P. B. N. 22/03/2018
REGISTRAR GENERAL

To

1. Tmt. M.Sumathi Sai Priya, Additional District Judge, Pudukkottai.
2. The Additional District Judge, Pudukkottai
3. The Sessions Judge, Mahila Court, Pudukkottai.
4. The Principal District Judge, Pudukkottai.
5. The District Judge, Tiruvannamalai.
6. The Chief Judicial Magistrate, Pudukkottai / Tiruvannamalai
7. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
8. The Treasury Officer, District Treasury, Pudukkottai / Tiruvannamalai.

Copy to

The Record Keeper, A.D. Records, High Court, Madras.